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**18.37 hrs.**

**Title:** Consideration and passing of the Petroleum (Berar Extension) Repeal Bill, 2002. (Bill passed)

MR. SPEAKER: Hon. Members, as per the procedure, one more issue has to be taken up. Therefore, we shall now take up Item No.8 of today's List of Business. Shri Ram Naik may move that the Bill be taken into consideration.

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI RAM NAIK): I beg to move:

"That the Bill to repeal the Petroleum (Berar Extension) Act, 1937, as passed by Rajya Sabha, be taken into consideration."

अध्यक्ष जी, यह पुराना कानून व्यवहार में नहीं था और सरकार ने एक समिति नियुक्त की थी। उन्होंने कहा कि इसको निकालना चाहिए। सबकी मान्यता है और राज्य सभा ने भी इसको पास किया है। मेरी प्रार्थना रहेगी कि सदन उसे पास करे और उसके लिए मैं पहले ही धन्यवाद देता हूँ और अपना संक्षिप्त भाषण समाप्त करता हूँ।

MR. SPEAKER: Since there are no speakers on the Bill, I shall now put it to the vote of the House.

The question is:

"That the Bill to repeal the Petroleum (Berar Extension) Act, 1937, as passed by Rajya Sabha, be taken into consideration."

*The motion was adopted.*

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MR. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill."

*The motion was adopted.*

*Clause 2 was added to the Bill.*

*Clause 1, the Enacting Formula and the Title were added to the Bill.*

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SHRI RAM NAIK: I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

*The motion was adopted.*

*MR. SPEAKER: The House stands adjourned to meet on Wednesday, the 20<sup>th</sup> November, 2002 at 11.00 a.m.*

**18.40 hrs**

***The Lok Sabha then adjourned till Eleven of the Clock  
on Wednesday, November 20, 2002/Kartika 29, 1924 (Saka).***

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